

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 25.06.2020 (THURSDAY)**

**COURT – II**

**10:25 AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)**

**For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 287 of 2020  <b>(With Defects)</b>	Abhijit Guhatnakurta Monitoring Agency of the Corporate Vs. Royale Partner Investment Fund Ltd.  <b>With</b>	Aakarshan Sahay	Kumar Anurag Singh
<b>2.</b>	Comp. App (AT) (Ins) No. 327 of 2020	Royal Partners Investment Fund Ltd. Vs. Abhijit Guhathakurta Monitoring Agency of the Corporate Debtor	Abhinav Hansaria	Vijay K. Sondhi

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**By the order of Hon'ble Acting Chairperson**

**-sd/-**

**Registrar**